WHEREAS, the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has received any proposal from the State Government of Chhattisgarh for Widening of Kurud-Charmudiya-Atang-Achhoti-Chinwari-Siri-Phusera-Karga road and if so, the details thereof;

(b) the details of the total expenditure projected in the said proposal;

(c) whether the Government has fixed any time limit for disposal of the said proposal and if so, the details thereof;

(d) whether delay in execution of proposals causes cost and time overrun and obstructs development related works and if so, the details thereof; and

(e) the details of the present status of road related works in Chhattisgarh in this regard?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRi NITIN JAIRAM GADKARI)

(a) to (d) The Ministry is primarily responsible for development and maintenance of National Highways (NHs). Ministry also receives proposals from various State Governments/UTs, public representatives, etc. for development of State roads under CRIF Scheme. Ministry finalises the list of
State road projects to be taken up in a State/UT in accordance with the CRIF Act, 2000 amended by the Finance Act, 2019 based on priority list of works received from such State/UT.

One proposal for Widening and Strengthening of Kurud-Charmudiya-Atang-Achhoti-Chinwari-Siri-Phusera-Karga road amounting to Rs. 29.35 Crore was received during year 2019-20 from State Government of Chhattisgarh under Central Road and Infrastructure Fund (CRIF) (State Roads) Scheme. Ministry has finalized 15 number of State Road works for a length of 315.72 km costing Rs. 846.03 Cr under CRIF (State Roads) Scheme during 2021-22, under which the said stretch was not considered based upon priority list of CRIF works furnished by State Government of Chhattisgarh in February 2022.

(e) At present, 17 numbers of State road projects costing at Rs. 1205 crore in 335km length are under progress in Chhattisgarh State under CRIF Scheme.

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